

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3563  
ANSWERED ON:16.08.2010  
PENSION TO DISABLED PERSONS  
Ajnala Dr. Rattan Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of disabled persons in the country;
- (b) the number of disabled persons getting pension under the disability pension scheme;and
- (c) the plans of the Government to cover all the disabled persons?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) As per the Census of India 2001, the number of disabled persons in the country is 21906769.
- (b) Under Indira Gandhi National Disability Pension Scheme (IGNDPS), launched in February 2009, central assistance of Rs.200 per month is granted to a person suffering from severe or multiple disabilities in the age group of 18-64 years and belonging to a household living below the poverty line according to criteria prescribed by the Government of India. The coverage under IGNDPS sofar as reported by States is 709831.
- (c) Identification of beneficiaries, sanction and disbursement of pension are responsibilities of respective State Governments. States have been asked to identify all eligible beneficiaries as per the criteria under IGNDPS for claiming central assistance.